## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/140/2016

NAME OF THE PETITIONER(S)

: S. Reha Banu

NAME OF THE RESPONDENT(S)

: M/s Green House Promoters P. Ltd &8 others

UNDER SECTION

: 397/398 and 237

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

HARICOUINDAN-IC

FOR B. DHANRATI

R1+04

KHEEN

P Jaya Prechash.

Convey for. Petitiony

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## **ORDER**

Shri P Jayaprakash, counsel for petitioner present. Shri K Hari Govindan, representing senior counsel for respondents R1 to R4 present and sought time on behalf of the counsel who is absent today. Counsel for R5 to R9 absent. Counsel for petitioner stated that they filed objections regarding the valuation report in the Registry and served copy of the same to the respondents. Counsel for respondents is directed to file objections, if any, to the valuation report and submit their final arguments on the next date of hearing. Put up on <u>09.02.2017</u>

at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)